

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (C) No(s).31831-31832/2013

RAM YASH

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with interim relief and office report)

Date : 24/02/2015 These petitions were called on for hearing today.

For Petitioner(s) Mr. Suraj Singh,Adv.
 Mr. Pradeep Misra,Adv.

For Respondent(s) Mr. Pradeep Kumar Yadav,Adv.
 Mr. Purvish Jitendra Malkan,Adv.

 Mr. T. Mahipal,Adv.
 Mr. Vinay Garg,Adv.

 Mr. Kunal Verma,Adv.
 Mr. Ardhendumauli Kumar Prasad,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the learned counsel for the petitioner to comply with the terms of Order dated 10.12.2014 of this Court.

Respondent No.5 has failed to file the counter affidavit within the period stipulated under the rules.

List again on 5.5.2015.

(M K HANJURA)
Registrar